

**28.10.2009**

**CP 49/2008 (OA No. 58/2006)**

Mr. S.S. Solanki, Counsel for applicant.  
Mr. Anupam Agarwal, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that he does not want to press this Contempt Petition as the order of this Tribunal has been complied with and the applicant has been empanelled now.

In view of what has been stated above, the present Contempt Petition does not survives, which is accordingly disposed of. Notices issued to the respondents are hereby discharged.

  
**(B.L. KHATRI)**  
**MEMBER(A)**

  
**(M.L. CHAUHAN)**  
**MEMBER (J)**

AHQ